

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 396 of 2013 in
DFR No. 2128 of 2013

Dated : 22nd November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Western Electricity Supply Co. of Orissa Ltd.

...Applicant(s)

Versus

Orissa Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Applicant(s):

Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza

ORDER

I.A. No. 396 of 2013
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 12.12.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on 12.12.2013.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js